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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/57/2016

NAME OF THE PETITIONER(S) : T.O. Abraham

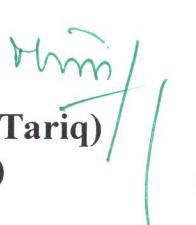
NAME OF THE RESPONDENT(S) : Cavunal Rubber Estates (P) Limited and 5 others

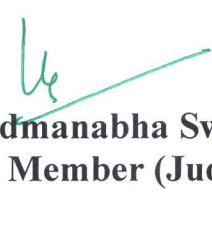
UNDER SECTION : 111, 397/398, 402, 403, 406 and Schedule XI

S.No.	Name (in Capital)	Represented by	Signature
1.	J. JEYA SABARESWARAN Kaushik N Sharma	R3	J. Jey. Sabar S
2.	T. P. Saivihai Sandeep Kumar Mr. Haishankar Muni	Counsel for Petitioner	T. P. Saivihai

ORDER

Shri Sandeep Kumar, counsel representing the senior counsel for petitioner present. Shri J Jeya Sabareeswaran, counsel for R3 present and sought time for filing vakalat with the consent of the previous counsel on record. Time extended at request. Counsel for petitioner has not filed the affidavit showing proof of service of notice to R6 and sought time for issuing private notice. Time extended as a last opportunity in the interest of justice to send private notice to R6 and directed to file proof of the same by way of an affidavit by the next date of hearing, failing which appropriate order will be passed. Put up on 16.02.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)